

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 12.05.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Company (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	
<b>2.</b>	Comp. App (AT) (CH) (Ins) No. 53/2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Another	Varsha Banerjee Amir Bavani	
<b>3.</b>	Comp. App (AT) (CH) (Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	M. Naga Deepak	
<b>4.</b>	Comp. App (AT) (CH) (Ins) No. 55/2021	B.Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	
<b>5.</b>	Comp. App (AT) (CH)No. 15/2021	Convergycics Solutions Pvt Ltd & 2Others Vs Randhir Hebbar & 3Others	Deepika Murali	Preethi Mohan For Caveator- R1&R2

## **For Admission (After Notice)**

<b>6.</b>	IA No.125/2021 &126/2021 in Comp. App (AT) (CH)No. 14/2021	Chalasanani Udaya Sankar & 2 others Vs M/s. Lexus Technologies Pvt. Ltd. & 9 Others	Mr. PBA Srinivasan & Parth Tandon	Harshini J For R1 & R2
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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**